COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 83 OF 2017

Dated: 26th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

U.P. Ceramics and Potteries Ltd.

Vs

Rajasthan Electricity RegulatoryRespondent(s)

Commission & Ors.

Counsel for the Appellant(s) : Mr. Sanyat Lodha

Ms. Sanjana Saddy Mr. Ratul Roshan

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R-1

...Appellant(s)

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **20.12.2018**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

mk/kt